

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING DECEMBER 2022****(data as on 10.01.2023)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	7	17	336
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	190	198	3657
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	13	11	321
BONDED LABOUR (Inc. Code 601)	39	45	136
CHILDREN (Inc. Code 100-117)	56	66	321
WOMEN (Inc. Code 1300-1316)	327	516	921
SC/ST/OBC (Inc. Code 1900-1909)	68	89	167
OTHERS	5308	6743	6283
<b>TOTAL</b>	<b>6008</b>	<b>7685</b>	<b>12142</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of December 2022**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU	9	0	105
HRD	0	1	34

**Cases where NHRC recommended Monetary relief during the month of December 2022**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	500000
CUSTODIAL DEATH (Judicial)	10	4500000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	500000
POLICE	1	300000
ABUSE OF POWER	1	150000
CUSTODIAL DEATH (Police)	8	4750000
DEATH IN POLICE ENCOUNTER	1	100000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	3	1500000
ABDUCTION, RAPE AND MURDER	1	500000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	1	25000
DEATH DUE TO ELECTROCUTION	2	600000
<b>TOTAL</b>	<b>30</b>	<b>13425000</b>